

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 122 of 2014 &
IA-219 of 2014**

Dated : 9th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Janajagriti Samithi Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Sanjay Parikh
Mr. Bushra Parveen
Mr. N. Vidya
Mr. Pukhrambam Ramesh Kumar**

**Counsel for the Respondent (s): Mr. J.J. Bhatt, Sr. Adv.
Mr. Anuj Berry
Mr. Abhimanu Ghosh for R.2**

ORDER

At the request of the learned counsel for the Appellant, post the matter for Admission on **22.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js